

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


38

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

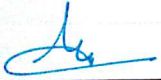
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. VIKAS RADDY	PCS	cs@svreddy.com 9542809158	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

ORDER

PCS for Petitioner is present.

Sri S. Chidambaram, PCS for Respondent No.1 is present. He filed reply / counter. He undertakes to appear for R2 & R3 also. He has filed Memo for Appearance for R2 & R3 and for reply on behalf of R2 & R3 if any. List it on 19.11.2019. Meanwhile rejoinder, if any.


Member (T)

Syamala


Member (J)